

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4589
ANSWERED ON:30.08.2011
FDI IN SEED PRODUCTION
Roy Shri Arjun;Vardhan Shri Harsh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any restriction on foreign capital investment in the field of seed production and sale in the country;
- (b) if so, the details thereof;
- (c) whether several foreign multinational companies are engaged in the seed market in the country at present;
- (d) if so, the details thereof; and
- (e) the partnership of the foreign multinational companies in the seed market transaction?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a)&(b): As per extant policy, FDI is permitted upto 100% under the automatic route in development and production of seeds and planting material subject to certain conditions as mentioned in "Circular No. 1 of 2011: Consolidated FDI Policy" issued by Department of Industrial Policy and Promotion, Ministry of Commerce & Industry, Government of India.

(c) to (e): Yes, Madam. Multinational companies like Monsanto India Ltd., Syngenta India Ltd., Pioneer Hi-Bred International Inc. and Bayer Crop Science are engaged in the Indian seed market. The details of partnership/collaboration with regard to FDI equity inflows in the seeds sector from 2008-2011 is at Annexure.